

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 12
(IB)-1367/PB/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Applicant/petitioner

v.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 13.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. R.P NAGRATH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant:

Mr. Mayank Mishra, Ms. Pallavi Kumar, Advs. for RP

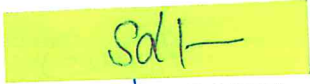
ORDER

CA-449(PB)/2019:-

Status report filed by the Resolution Professional is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same at the time of final disposal.

The application stands disposed of.


(M. M. KUMAR)
PRESIDENT


(R.P NAGRATH)
MEMBER (JUDICIAL)